

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal **...Appellant**

Vs

SREI Equipment Finance Ltd. **....Respondent**

Present:

For Appellant: Mr. V. Siddharth, Mr. Gaurav Kejriwal and Mr. Ankit Kohu, Advocates.

For Respondent: Mr. Abhijit Sinha, Mr. Arijit Mazumdar, Ms. Arushi Mishra, and Mr. Saikat Sarkar Advocates for Respondent No. 1.

Mr. Neeraj Kr. Gupta, Advocate for IRP.

ORDER

17.03.2020 The Office of the Registry is directed to List the matter on **19th March, 2020** along with Company Appeal(AT)(Insolvency) No. 1434 of 2019 (disposed of matter).

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)